

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12.10.2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal 1984/20	Godwin Wilson Mahendran Vs The State of Maharashtra - S. S. Branch Police Station	Hearing	
02	ABA 24/2020	Gunjan Anil Shah Vs State Sion Police Station	Hearing	
03	ABA 124/2020	Anil Kasturchand Shah And 5 Others Vs State Sion Police Station	Hearing	
04	ABA 667/2020	Abdul Hannan Ehsan Ahmad Shaikh And 2 Others Vs State R A K Marg Police Station	Hearing	
05	Cri. BA 1980/20	Abdul Rehman Zakir Amrelia Vs The State of Maharashtra - Sr. P. I. - Pydhonie Police Station	Hearing	

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Criminal Cause List Dated 13-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	POCSO MA 190/20	The State Shahu Nagar P. Stn. Vs Sarfaraj Liyakat Shaikh	Hearing	
02	ABA 533/20	Amol Ramchandra Todkar And Anr. Vs State Azad Maidan Police Station	Hearing	
03	ABA 539/20	Annu Shivkumar Gupta And 3 Others Vs State Agripada Police Station	Hearing	
04	ABA 532/20	Ganesh Bhikajirao Vichare Vs State Bhoiwada Police Station	Hearing	

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 14-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 457/20	Wasim Rashid Vs State Nagpada Police Station	Hearing.	
02	ABA 304/20	Javed Farooque Khan And 3 Others Vs State Byculla Police Station	Hearing.	
03	ABA 2038/19	Raj Kailash Ghadge And Anr. Vs State Antop Hill Police Station	Hearing.	
04	ABA 2116/19	Shadab Bashir Ahmed Khan and othrs Vs Agripada Police Station	Hearing.	
05	ABA 2216/19	Kirti Doshi and othrs Vs Malabar Hill Police Station	Hearing.	
06	ABA 161/20	Amit Suresh Singh And 4 Others Vs State V P Marg Police Station	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 1119/2020	AMIN KAZI Vs THE STATE OF DONGRI POLICE STATION, MUMBAI	Hearing	
02	ABA 163/20	Miraaj Oberoi And 3 Others Vs State V P Marg Police Station	Hearing	
03	ABA 403/2020	Chandrashekar Motiram Mhatre Vs State Bhoiwada Police Station	Hearing	
04	Cri. MA 487/20	Anju Mangal Yadav and others in BA 1637/19 Vs The State of Maharashtra - D.B. Marg Police Station	Hearing	
05	ABA 792/20	Mohammed Azam Shaikh Vs The State of Maharashtra	Hearing	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 124/20	Anil Kasturchand Shah And 5 Others Vs State Sion Police Station	Hearing	
02	ABA 494/20	Saalim Jarjish Gazdhar And 3 Others Vs State Agripada Police Station	Hearing	
03	ABA 532/20	Ganesh Bhikajirao Vichare Vs State Bhoiwada Police Station	Hearing	
03	ABA 403/20	Chandrashekar Motiram Mhatre Vs State Bhoiwada Police Station	Hearing	
04	ABA 464/20	Anand Narayan Sawant Vs State V P Road Police Station	Hearing	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal 667/14	Rajesh Ramkrishan Kamble @ MA 224914 @ BA 190814 Vs The State of Maharashtra-- Vikhroli police Station---	Hearing	
02	Cri. Appeal 67/16	Sangitadevi Manilal Bind Vs manilal Ramdev Bind	Hearing	
03	ABA 1352/19	Siddesh Anil Limbachya Through Father Anil Aatmaram Limbachya Vs State Santacruz Police Station	Hearing	
03	ABA 457/20	Wasim Rashid Vs State Nagpada Police Station	Hearing	
04	ABA 1953/19	Taha Rashid Ahmed Ansari Vs State Sion Police Station	Hearing	
05	ABA 2202/19	Bhavesh Sheth Vs D.B. Marg Police Station	hearing	

